

AHMEDABAD

2:46

1992

Mr. B. S. Sullivan

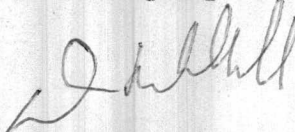
COUNSEL

Wet 8



COUNSEL

DATE	Officer Report	Orders
<div data-bbox="203 2367 299 2434">28/2</div>		

Date	Office Report	Order
28.5.92		<p data-bbox="568 351 1575 690">Learned counsel for the petitioner prays that he may be allowed to withdraw this petition, with a permission to file a fresh petition, on the grounds taken in this petition as well as additional grounds. Prayer is accepted. The petition is allowed to be withdrawn and is dismissed as withdrawn with a liberty to file a fresh petition as prayed.</p> <div data-bbox="1218 690 1542 898"> (D.L.Mehta) Vice Chairman</div>
	AIT	

7/5/92